

PROFORMA-II

STATEMENT OF MOVABLE PROPERTY AS ON 31st MARCH 2011

1. Name of the Officer (in full) and to which the Officer belong :-

2. Present post held:-

3. Present Pay (i) Basic Pay:-

(ii) Grade Pay:- Rs.

(iii) Gross Salary :-Rs.

Sl. No	Name and Details of Liquid assets	Year of Acquisition	How Acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with details of persons whom acquired	Value at the time of Acquisition	If not in own Name State in whose name had and his/her relationship with Government Servant	Present Value	Remarks
1	2	3	4	5	6	7	8
1	Jewellery (Gold/Silver/Diamond/Precious/ Semi precious stones etc.)	1996 2010	Gift - 2000 Gift - 1996 Gift - 1996	—	—	—	—
2	Motor Vehicles (Scooter, Motor Cycle, Car etc.)						
3	Home Appliances (Air Conditioner, Refrigerator, Washing Machines, Music Systems, RO Systems, Televisions etc.)	2007 2008	A/c - 6 A/c - 2 Washing - 1 T - 3	—			
4	Electronic Equipments (Computer/Laptops etc.)	2008 2009	Computer - 2	—			
5	Furniture		MLP Office	2,00,000		3,00,000	

Date:.....

Signature

(Signature)

Note: The declaration form is required to be filled in and submitted by every member of Class-I, Class-II & Class-III Services, excluding All India Service Officers giving particulars of all movable property held by him either in his own or in the name of his family members or in the name of any other persons. The list of items is not extensive but indicative in nature. In case where it is not possible to access the value accurately the approximate value in relation to the present condition may be indicated